

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Deepak Choudhary, Peon, E.C. 92014/12779170 S/o Sh. Surender Choudhary, expired on 25.11.2022 his name is hereby struck off from the pay scroll of this office with effect from 26.11.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

*NK 8/11/23*

(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),

DELHI

No. 36407 - 127 PF/Admn-III/2023

Dated, Delhi the \_\_\_\_\_

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act), CBI, RADC, New Delhi
3. The Accounts Officer/DDO, Central District, THC, Delhi (Copy of Death Certificate)
4. The Admn. Officer (Judl.)/Branch Incharge, Admn. Branch, RADC, New Delhi
5. The Pay & Accounts Officer, PAO, Central District, THC, Delhi (through concerned A/c Branch)
6. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & RADC, New Delhi
7. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
8. The Branch In charge, Admn. I, II and III Tis Hazari Courts, Delhi
9. The Dealing Officials, Leave seat, (Central District), THC, & RADC, New Delhi
10. The Dealing Official, Pension Cell, Central District, THC, Delhi
11. The Dealing Official, ACR Cell, THC, Delhi
12. Website Committee, English/Hindi, Tis Hazari Court Delhi.
13. The Dealing Official Layers, Tis Hazari Courts, Delhi
14. Sh. Surender Choudhary on behalf of the deceased official i.e. Sh. Deepak Choudhary, Peon, E.C. 92014/12779170 S/o Sh. Surender Choudhary R/o H. No. 95-A, Vill. Ghondly Krishna Nagar, Shahdara Delhi-110051 (Private Accommodation)

*Simmi Kapoor*  
8/10/23

(Simmi Kapoor)

Administrative Officer (J)

Administration Branch-III

Principal District & Sessions Judge (HQs.) Office, Delhi